

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 482A/252/ND/2018

In the matter of:

Arun Kumar Soni
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 11.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant	: Mr. Sahil Mongia, Adv. Mr. Rahul Yadav, Adv.
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Mr. Deepak Anand, Jr. St. Counsel with Mr. Aayushmaan Vatsyayana,

ORDER

Order reserved.

Mukesh

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

